

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

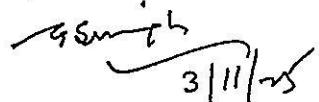
ORDER

The transfer and posting of the following officials are hereby made with immediate effect:-

Sl. No	Name of the official	From	To
1	Sh. Abhishek Thakran S/o Sh. Anil Kumar (E.C.-79568937)	JJA in Office Pool, Administration Branch-II, North-West District, Rohini Courts, Delhi.	JJA in the Office of Ld. Chief Judicial Magistrate, North-West District, Rohini Courts, Delhi. (Also look after the work of Bail Section, North-West District, Rohini Courts, Delhi).
2	Sh. Rahul Pratap Singh S/o Sh. Shatrughan Singh	JJA in Office Pool, Administration Branch-II, North-West District, Rohini Courts, Delhi.	JJA in Judicial Branch, North-West District, Rohini Courts, Delhi.
3	Ms. Riya D/o Sh. Pawan Kumar (E.C.-28779621)	JJA in Office Pool, Administration Branch-II, North-West District, Rohini Courts, Delhi.	JJA in Copying Agency, North-West District, Rohini Courts, Delhi.
4	Sh. Anuj S/o Sh. Joginder Singh (E.C.-38484028)	JJA in Office Pool, Administration Branch-II, North-West District, Rohini Courts, Delhi.	JJA in Mediation Centre, North-West District, Rohini Courts, Delhi.
5	Sh. Yogender S/o Sh. Madan Lal (E.C.-34347792)	JJA in Office Pool, Administration Branch-II, North-West District, Rohini Courts, Delhi.	Additional Assistant Ahlmad/JJA in the court of Ms. Shagun, Ld. JMFC-06, North-West District, Rohini Courts, Delhi.
6	Sh. Mayank Dabas S/o Sh. Parmod Dabas (E.C.-67805879)	JJA in Office Pool, Administration Branch-II, North-West District, Rohini Courts, Delhi.	JJA in Copying Agency, North-West District, Rohini Courts, Delhi.
7	Sh. Nitin S/o Sh. Vijender Singh (E.C.-44285921)	JJA in Office Pool, Administration Branch-II, North-West District, Rohini Courts, Delhi.	Additional Assistant Ahlmad/JJA in the court of Ms. Neha Goel, Ld. JMFC (Mahila Court-02), North-West District, Rohini Courts, Delhi.
8	Sh. Vinit S/o Sh. Naresh Kumar (E.C.-19943622)	Assistant Ahlmad/JJA in the court of Sh. Vinod Yadav, Ld. DJ (CC-02), North-West District, Rohini Courts, Delhi.	Assistant Ahlmad/JJA in the court of Ms. Reetika Jain, Ld. JMFC-05, North-West District, Rohini Courts, Delhi.
9	Sh. Amit Narayan Singh S/o Sh. B.B. Singh (E.C.-91053630)	Assistant Ahlmad/JJA in the court of Ms. Reetika Jain, Ld. JMFC-05, North-West District, Rohini Courts, Delhi.	Assistant Ahlmad/JJA in the court of Sh. Vinod Yadav, Ld. DJ (CC-02), North-West District, Rohini Courts, Delhi.
10	Sh. Ravi Sharma S/o Sh. Mukesh Sharma (E.C.-83421363)	JJA in Office Pool, Administration Branch-II, North-West District, Rohini Courts, Delhi.	Assistant Ahlmad/JJA in the court of Sh. Ashish Aggarwal, Ld. DJ-03, North-West District, Rohini Courts, Delhi.

Note:

- Ms. Monika Rawal W/o Sh. Bharat Bhushan Rawal, SJA (E.C.-74079378) shall work as Branch Incharge, Filing Section, Rohini Courts, Delhi with immediate effect.
- Sh. Sukhdev Singh S/o Sh. Ram Singh, JA (E.C.-12760/ 77299901) is directed to look after the work of Branch Incharge, R&I Branch, Rohini Courts, Delhi in addition to the duties already assigned.
- Transferred official(s) shall handover the charge of all the records in their custody alongwith the computer Hardware & other peripherals, non-consumable stationery articles, if any, before relinquishing their duties at transferor stations.
- Non-compliance of this order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules.


 (GURVINDER PAL SINGH)
 PRINCIPAL DISTRICT & SESSIONS JUDGE
 NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

Copy forwarded for information and necessary action to:-

- 1) Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- 2) The Judicial Officer(s) concerned, Rohini Courts, Delhi.
- 3) The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
- 4) The Sr. A.O.(J) / A.O.(J), Administration Branch-II (Central), Tis Hazari Courts, Delhi.
- 5) The A.O.(J), North-West District, Rohini Courts, Delhi.
- 6) The Record Officer, North-West, Rohini Courts, Delhi.
- 7) The Dealing Official, Personal File, Administration Branch-II (Central), Tis Hazari Courts, Delhi.
- 8) The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
- 9) The Web-site Committee, Rohini Courts / Tis Hazari Courts, Delhi.
- 10) Personal Office of the undersigned.
- 11) The Facilitation Centre, Rohini Courts, Delhi.
- 12) The Branch Incharge, Library Branch, Rohini Courts, Delhi.
- 13) The Dealing Official, LAYERS seat, Rohini Courts / Tis Hazari Courts, Delhi for uploading this order on LAYERS.
- 14) The official(s) concerned.
- 15) The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the Relieving Report and the Joining Report of the above named official(s), on immediate receipt of the same, to the Administration Branch-II (North-West), Rohini Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

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